

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3479
ANSWERED ON:13.03.2003
TRAFFICKING IN WOMEN IN SAARC COUNTRIES
VILAS BABURAO MUTTEMWAR

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the member states of the South Asian Association of Regional co-operation (SAARC) have proposed that rescued women be allowed to stay and work in the country where they have been sold;
- (b) whether the trafficking in women in the SAARC countries particularly in India has increased;
- (c) whether India have opposed the recommendation of giving an option to a traffic person to stay on in the destination country;
- (d) if so, whether this matter has been further discussed at the SAARC meeting in view of the reservations of the member countries;
and
- (e) the final decision taken in the matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

- (a) No, Sir.
- (b) There is no concrete evidence to this effect.
- (c) Does not arise.
- (d) and (e) Do not arise.